HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)
****

NOTICE

It is notified for the information of all the concerned that the below mentioned cases pertaining to the Srinagar Wing listed before the Single Bench of Hon'ble Mr. Justice Rajesh Sekhri on 11-11-2026 at Sr. Nos. 1 & 2 in the Supplementary Cause List- I through virtual mode, shall stand deleted on account of the fact that the said date is a holiday on account of "Bhaiya Dooj" in the Jammu Wing of the High Court.

1. ***Bail App No. 155/2026***

   Muzaffar Ahmad Malik V/s UT through Police Station Chadoora.

2. ***RP No. 13/2026, Caveat No. 303/2026 c/w CM(M) No. 247/2026, Caveat No. 1100/2026***

   Sonaullah Ganie V/s Ghulam Qadir Ganie.

Take further notice that the next dates of hearings in the aforesaid matters can be ascertained from the KIOSK/ CIS Softwares.

Srinagar.
11-11-2026.

Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajesh Sekhri, for information.
2. The Assistant Registrar/ Incharge concerned Sections, for information and further follow up action.
3. Incharge NIC/ Website, for uploading the notice on the official website of the High Court.
4. Notice boards.
5. Office file.

Registrar Judicial